

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 742 OF 2018 IN
DFR NO. 1563 OF 2018

Dated: 10th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

D. B. Power Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents returnable on 03.08.2018. Dasti, in addition is permitted.

List the matter on **03.08.2018**.

(S. D. Dubey)
Technical Member

bn/pr

(Justice N. K. Patil)
Judicial Member